

THE PREVENTION OF FOOD ADULTERATION (EXTENSION TO  
KOHIMA AND MOKOKCHUNG DISTRICTS) REPEAL  
ACT, 2002

NO. 66 OF 2002

[18th December, 2002.]

An Act to repeal the Prevention of Food Adulteration (Extension to Kohima and  
Mokokchung Districts) Act, 1972.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as  
follows:—

Short title.

1. This Act may be called the Prevention of Food Adulteration (Extension to Kohima  
and Mokokchung Districts) Repeal Act, 2002.

Repeal of Act  
24 of 1972.

2. The Prevention of Food Adulteration (Extension to Kohima and Mokokchung  
Districts) Act, 1972, is hereby repealed.